

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1846
ANSWERED ON:17.12.2013
CROP INSURANCE
Singh Shri Ravneet

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of farmers who opted for Crop Insurance Scheme and the quantum of insurance sold and compensation paid to farmers in the event of crop failure, State-wise during the last three years and the current year;
- (b) whether the Agricultural Development Committee has organized several camps in the rural areas in order to make the farmers aware of the various schemes of Crop Insurance and also to sell policies; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a): Details are given in Annexure.

(b) & (c): Under the provisions of crop insurance schemes, the overall responsibilities for making farmers aware of various schemes of crop insurance are with the State Level Coordination Committee on Crop Insurance (SLCCCI) in the respective states. Continued efforts are made to create awareness about crop insurance schemes by the implementing agencies in coordination with implementing states. The salient activities under awareness campaign, involve the publicity of features & benefits of the scheme through advertisements in leading National/local News Papers, telecast through audio-visual media, distribution of pamphlets, participation in agriculture fairs / mela / gosti and organization of workshops / trainings etc.